

-The duration of training is 12 months for vocational traders and 18 months for technical trades followed by apprenticeship in industrial workshops for » period of six months. While others have to be not more than 25 years of age for admission to these Institutes ex-servicemen are granted relaxation of age upto the age of 36 years.

(c) A stipend of Rs. 35 per month is granted to each trainee and there is provision for grant of stipends to a maximum of 200 trainees at a time.

(d) As stated above the scheme is already in force.

LOANS GIVEN BY FTLM FINANCE CORPORATION

379. SHRI P. L. KUREEL VRF TALIE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of film companies or producers who applied for financial assistance from the Film Finance Corporation and how many of them were given loans, since the establishment of the Corporation; and

(b) whether the amount loaned has been recovered from them after the completion of the pictures, and if not, what are the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): (a) 120 producers, including film companies, applied for financial assistance from the Film Finance Corporation since the establishment of the Corporation. Out of them, 29 producers have been given loans.

(b) Not fully, Sir. The reasons for this are the following:—

- (i) Out of 29 producers to whom loans were given, only 17 have completed the pictures so far.
- (ii) Repayments under the rules of the Corporation are made

in instalments extending Jfp three years and the last instalment in some of these cases has not yet fallen due.

- (iii) Two of the I⁷ pictures completed have not yet been released and repayments iiv these cases are to begin after release.
- (iv) The progress of repayment is slow. Some of the pictures financed by the Corporation did not succeed at the box office even though they won various awards.

INDIA'S MOVE FOR FREEDOM OF BRITISH GUIANA

380. SHRI I. K. GUJRAL: Will the Minister of EXTERNAL AFFAIRS be-pleased to state:

(a), whether it is a fact that the Government of India propose to take up the issue of freedom for British Guiana in the next session of the United Nations General Assembly; and

(b) whether it is a fact that the issue as a part of discussion on free-' dom for colonies, was raised at the recent Commonwealth Prime Ministers' Conference?

THE MINISTER OF EXTERNAL, AFFAIRS (SARDAR SWARAN SIMGH) : (a) The Government of India favour the immediate granting of independence to British Guiana and have supported various resolutions adopted by the United Nations General Assembly and its Special Committee on the Situation with regard to the Implementation of the Declaration on the Granting of Independence to Colonial Countries and Peoples Committee of Twenty-four). The most recent resolution of the United Nations Special Committee, adopted on June 23, 1964 *inter alia*, called upon the United Kingdom "to fix without delay the date for the independence of British Guiana." The report of the United